

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH - II  
CHENNAI

5

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28-02-2020 at 2.30 p.m.

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/210/2018  
PETITION NUMBER : CP/53/2017  
NAME OF THE PETITIONER(S) : MEDICI HOLDINGS LTD  
NAME OF THE RESPONDENT(S) : PHOTON INFOTECH PVT LTD  
UNDER SECTION : Rule 11, 241/242, 2(15)&32 of NCLT Rule

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

<i>Srinath</i>	<i>Counsel for R. &amp; R5</i>	<i>Srinath</i>
<i>For R. Vij. Thobaksh</i>	<i>Counsel for Petitioner.</i>	<i>[Signature]</i>
<i>K. Anand Prasad</i>	<i>Counsel for R6 to R8</i>	<i>[Signature]</i>

**ORDER**

At request of the Learned Counsels for the parties, post the matter on  
27.03.2020.

SD

[S. VIJAYARAGHAVAN]  
Member (Technical)

SD

[R. VARADHARAJAN]  
Member (Judicial)